

HIGH COURT OF DELHI AT NEW DELHI

No.739 /Genl/OC/DC/DHC

Dated 26.09.2019

NOTIFICATION

In exercise of powers conferred by Section 139(b) of the Code of Civil Procedure (Act V of 1908) as amended by Amendment Act No.104 of 1976 and Section 297(i)(b) of the Code of Criminal Procedure, 1973 (Act 2 of 1974) and Section 3(2)(a) of the Oaths Act, 1969, High Court of Delhi has been pleased to appoint the following advocates as Oath Commissioners in **Dwarka Courts**, New Delhi, for a period of two years from the date of issue of this notification or until further orders of this Court, whichever be earlier, for administering oaths and affirmations to deponents of affidavits in accordance with terms specified in paragraph 5 of Chapter 12-B, Punjab High Court Rules and Orders Volume IV (read with Section 7 of the Delhi High Court Act, 1966) and subject to the conditions laid down in this Court's circular No. 332/Genl-II/DHC dated 14/9/2001 containing instructions to Oath Commissioners issued by this Court:-

Sl. No.	Name of Advocates
1	Sh. Rahul Budhraj
2	Sh. Gulshan Kumar
3	Ms. Jyoti
4	Sh. Kaushal Kumar

BY ORDER OF THE COURT

sd/-

(DINESH KUMAR SHARMA)
REGISTRAR GENERAL

Endst. No.20874-77/Genl./OC/DC/DHC

Dated 26.09.2019

Copy of this Notification and copy of instructions dated 14.09.2001 forwarded to:-

- 1 the District & Sessions Judge (Hqrs), Tis Hazari, Delhi for information and necessary action.
- 2 the District & Sessions Judge (South-West), Dwarka Courts, New Delhi for information and necessary action. The applications, alongwith enclosures, received vide letter No 9370/OC/Genl./2019 dated 27.07.2019 are also returned herewith.
- 3 the President and Secretary, Dwarka Court Bar Association, Dwarka Courts, New Delhi with the remarks that these advocates will work as Oath Commissioners exclusively in Dwarka Courts, New Delhi.

ntd.....

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DSSJ(Hqrs)
26/09/19

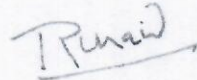
द्वारका कोर्ट
दस्तावेज-1
जजों/जुजिस्टों के सत्र न्यायाधीश (मुद्रा) ।
टीस हजारी न्यायालय, दिल्ली

4. the following Oath Commissioners **through the District & Sessions Judge, Dwarka Courts, New Delhi**, with the direction to the Oath Commissioners that they will send their specimen of seal to the Registrar (Genl.-Admn.) within a week. The Serial No. allocated to them should be incorporated in the seal and no seal except as prescribed in the instructions should be used. They are also directed to ensure that the age of the deponent is invariably indicated in the affidavit alongwith the name and parentage of the deponent :-

Sl. No.	Name and Address of Oath Commissioner
1.	Sh. Rahul Budhraj, S/o Sh. C.M. Budhraj, C-5-D/54-B, First Floor, Janakpuri, New Delhi-110018, Enrl. No. D/1800/2010, Tel. No. 9810958000 (Sl. No. 21/2019)
2.	Sh. Gulshan Kumar, S/o Sh. Satya Narain, RZ 10/225, P-Block, West Sagarpur, New Delhi-110046, Enrl. No. D/2749/2011, Tel. No. 8130159798, 9210564440 (Sl. No. 22/2019)
3.	Ms. Jyoti, Sh. Ram Babu, D-398, Nawada, Housing Complex, Uttam Nagar, Delhi-59, Enrl. No. 2265/2009, Tel. No. 9953581008 (Sl. No. 23/2019)
4.	Sh. Kaushal Kumar, S/o Late Sh. Anant Prasad Trivedi, J-95, Gali No.7, Rama Park Road, Mohan Garden, Uttam Nagar, New Delhi-110059, Enrl. No. D-4525-A/2010, Tel. No. 9718164955 (Sl. No. 24/2019)

5. It is also made clear that the Oath Commissioners shall attest the affidavits only in the presence of the deponent(s) and if any Oath Commissioner is found attesting the affidavits in absence of the deponent, his/her appointment as an Oath Commissioner will be terminated forthwith and strict action will be taken against him/her.

6. The Oath Commissioner shall follow the "Instructions", enclosed with the notification in letter and spirit, without fail.


(Ramesh Chand)
Registrar (Genl.-Admn.)



OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No. 01243 /OC/Admn.1/THC/2019

Dated, Delhi The 19 Nov 2019

Copy forwarded to the the Website Committee, Tis Hazari Courts, Delhi for uploading on the official website of the Delhi District Courts.

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19/11/19

BALBIR SINGH SHALAR

Administrative Officer (Judl.),

Administration Branch-I,

O/o District & Sessions Judge (HQs),

THC, Delhi.

(Ramesh Chand)
Registrar (Genl. Admn.)

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